

हरिजन कल्याण समिति, दिल्ली

2012. श्री राम सेवक यादव :
क्या समाज-कल्याण मंत्री यह बताने की
कृपा करेंगे कि :

(क) क्या हरिजन कल्याण समिति,
दिल्ली द्वारा कोई शिक्षा संस्थाएं भी चलायी
जा रही हैं ?

(ख) यदि हां, तो कितनी और उनके
नाम क्या हैं और प्रत्येक कक्षा में कितन
छात्र हैं ?

(ग) क्या समिति द्वारा चलाई जाने
वाली सभी शिक्षा संस्थाओं को मान्यता
दी गई है अथवा कुछ ऐसी संस्थाएं हैं जिन्हें
अभी मान्यता दी जानी है; और

(घ) क्या इस आशय की कोई शिकायतें
मिली हैं कि इनमें से कुछ शिक्षा संस्थाएं
नकली हैं और यदि हां, तो इस सम्बन्ध
में क्या कार्यवाही की जा रही है ?

समाज कल्याण विभाग में उप-मंत्री
(श्रीमती चण्डीशेखर) : (क) जी, नहीं ।

(ख) से (घ). प्रश्न नहीं उठते ।

Newsprint Factories

2013. Shri D. C. Sharma:
Shri Maheswar Nalk:
Shri Vishwa Nath Pandey:

Will the Minister of Industry be
pleased to state:

(a) whether it is a fact that three
U.K. experts on the manufacture of
newsprint have visited a few sites for
the setting up of newsprint factories;

(b) if so, the sites recommended
by them; and

(c) the reaction of Government
thereto?

The Minister of Industry (Shri D.
Sanjivayya): (a) to (c). Yes, Sir. A

team of experts from M/s. Simon
Engineering of U.K. and the Cia
Industrial de San Cristobal, Mexico,
has been entrusted with the work of
preparation of a detailed project
report, in the U.P./Bihar areas based
on bagasse in association with this
Ministry, the National Industrial
Development Corporation and the
Directorate General of Technical
Development. The preliminary study
made by the N.I.D.C. is being used
by this team as basic data. Their
report is likely to be received by
April-May, 1966.

Wholesale Public Sector Industrial Concern in Mysore

2014. Shri Sidheshwar Prasad: Will
the Minister of Industry be pleased
to state:

(a) whether it is a fact that Gov-
ernment have recently received a
scheme for approval from the Mysore
Government which seeks conversion
of its wholesale public sector indus-
trial concern known as the G.E.F. into
A.E.G. (India) and G.E.F. Ltd.;

(b) if so, the names of proposed
shares and their percentage;

(c) whether the land acquired by
the Mysore Government for its own
purposes and some other assets have
been transferred to the new German
Company at 1956 prices and whether
the new German counterpart, i.e.
A.E.F. will act as import agents; and

(d) whether the new firm will pro-
duce equipments according to 1958-59
patents and under what circumstances
the Mysore Government have dissolv-
ed their own public sector company?

The Minister of Industry (Shri D.
Sanjivayya): (a) to (d). The proposal
of the Government of Mysore for
forming a public limited company in
which the State Government, Messrs
AEG of West Germany, International
Finance Corporation, Washington and
the public will hold shares is still
under consideration. All the details
mentioned in (b), (c) and (d) of the